

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 20/2015

Dated:- 01st May, 2015

In modification of earlier order on the subject, the Lawyers' Chambers Monitoring Committee is hereby, constituted as under with immediate effect:-

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| i). Mr. R.K. Chauhan, Addl. District Judge/Officer In-Charge (Space Allotment Committee) | Chairman |
| ii). Mr. Sanjeev Jain, Spl. Judge (CBI)/Officer In-Charge (Security) | - Member |
| iii). Mr. Ajay Kumar Kuhar, Spl. Judge (NDPS)/Officer In-Charge (BMC) | - Member |
| iv). Mr. Sanjiv Jain, Addl. Sessions Judge (Fast Track Court)/Officer I/C (Housekeeping) | - Member |
| v). Mr. Pawan Singh Rajawat, Administrative Civil Judge (South) | - Member |
| vi). Mr. Vinod Sharma, President, Saket Bar Association | - Member |
| vii). Mr. Karnail Singh, Secretary, Saket Bar Association | - Member |
| viii). Mr. Rakesh Vj, Executive Engineer (Civil), PWD | - Member |
| ix). Mr. Sanjay Kumar, Executive Engineer (Electrical), PWD | - Member |
| x). Inspector Court Security/Station House Officer, Police Station Saket | - Member |

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned.

(Anu Malhotra) 15/5/15

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

No. 9074-9090 /Monitoring Committee/GB/SD/Saket/ND/15, New Delhi, Dated:- 01/5/15

Copy to:-

1. Mr. Brijesh Sethi, District & Sessions Judge (South-East), Saket, New Delhi.
2. The concerned Members of the Committee, as constituted above.
3. The Public Relation Officer, Saket Court Complex, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi with a request to upload the same on the website of Delhi District Court and District Court Saket, New Delhi.
5. Guard File.

(Anu Malhotra) 1-5/15

District & Sessions Judge (South)
District Courts Complex, Saket, New